Annexure-2 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021 Name of the corporate debtor: M/s. Bloom Dekor Limited; Date of commencement of CIRP: 11.10.2023 NCLT order C. P. (I.B) No. 127 of 2020 dated 11.10.2023 List of creditors as on: 18.07.2024

List of unsecured financial creditors belonging to any class of creditors

S Name of creditor	Identification	Details of claim received					Details of claim		Amount of	Amount of	Amount	Amount of claim under	Remarks, if
1	No.	Date of	Amount claimed	Amount of	Nature of	Amount	Whether	% of voting	contingent	any mutual	of claim	verification	any
		receipt		claim	claim	covered	related	share in	claim	dues, that	not		
N		-		admitted		by	party?	CoC		may be set-	admitted		
			NIL										
Total			₹ -									₹ -	